

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **26.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : State Bank of India
Vs
Coastal Energen Pvt Ltd

MAIN PETITION NUMBER : IBA/757/2019

(IA/MA) APPLICATION NUMBERS

IA/2431(CHE)/2023; IA(IBC)/2345(CHE)/2023; IA(IBC)/61(CHE)/2024;

IA(IBC)/719(CHE)/2024

ORDER

Present: Shri. SrinathSridevan, Ld. Sr. Counsel along with Shri. Sandeep Singhi for the Successful Resolution Applicant.

Shri. P.H. Arvindh Pandian, Ld. Sr. Counsel for the Managing/Promoter Director of the Corporate Debtor.

Shri. T. Ravichandran, Ld. Counsel for RP Shri. Radhakrishnan Dharamarajan,

Shri. S. Ravi, Ld. Sr. Counsel for one of the Suspended Directors.

Arguments advanced and concluded by Shri. Srinath Sridevan on behalf of the SRA.

List the matter for further arguments on **29.04.2024 at 3.30 pm, date already fixed.**

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)